

documents, formal addresses, newspaper reports, etc.?

**Shri Jawaharlal Nehru:** The hon. Member must know that there is hardly a country in the world which loves non-official titles so much as this country. There are all kinds of popular titles given to people.

**Shri M. S. Gurupadaswamy:** May I draw the attention of the Prime Minister to an article in the *Harijan* this week, and may I ask him whether these awards will foster the spirit of casteism in Indian society which the Prime Minister is very anxious to put down?

**Mr. Speaker:** Order, order.

**Shri Jawaharlal Nehru:** It has absolutely nothing to do with it. The writer has mistaken the problem completely.

**Shri Punnoose:** Has it come to the notice of the Prime Minister that the arrangement of this 'Padma Vibhushan' into first class, second class and third class looks rather unimpressive?

**Mr. Speaker:** I think I will go to the next item of business.

#### WRITTEN ANSWERS TO QUESTIONS

##### GRANT TO NON-GOVERNMENT SCHOOLS OF TRIPURA

**\*104. Shri Biren Dutt:** Will the Minister of Education be pleased to state:

(a) whether any capital grant has been made for the non-Government schools of Tripura; and

(b) if so, what is the principle followed in this respect?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):**

(a) No, Sir.

(b) Does not arise. I may however mention that the principles adopted in West Bengal are followed in Tripura. A copy of instructions issued in this

respect by the Director of Public Instruction, West Bengal, is laid on the Table of the House. [See Appendix I, annexure No. 30].

##### SCHOLARSHIPS FOR RESEARCH STUDIES

**\*115. Shri Veeraswamy:** Will the Minister of Education be pleased to state:

(a) the subjects for which Research Scholarships in Humanities were given in 1953-54; and

(b) the number of Scheduled Caste students who were awarded such scholarships during this period?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):** (a) A statement is laid on the Table of the House. [See Appendix I, annexure No. 31].

(b) Information is being collected.

##### REPATRIATION OF CAPITAL

**\*116. Shri Jethalal Joshi:** Will the Minister of Finance be pleased to state:

(a) whether Government propose to give facilities to the Indian nationals in Ceylon for repatriation of their capital to India; and

(b) if so, to what extent?

**The Deputy Minister of Finance (Shri M. C. Shah):** (a) There are no restrictions on the repatriation of capital to India belonging to Indians residing abroad.

(b) The question does not arise.

##### OUTBREAK OF FIRE IN ENGINEERS' SUB-PARK

**\*117. Shri Ram Dass:** Will the Minister of Defence be pleased to state:

(a) the cause of the huge fire that broke out on the 27th May, 1954 in the Engineers' sub-Park in Jullundur Cantonment;

(b) the number of Military fire fighting engines in that Cantonment; and

(c) the loss suffered by the Military Stores Department as a result of this fire?

**The Deputy Minister of Defence (Sardar Majithia):** (a) "Spontaneous combustion" of coil matting.

(b) Six.

(c) The report of the Court of Inquiry is not yet with the Ministry and therefore the exact amount of loss cannot be given, at the moment.

#### MANUFACTURE OF TANKS

\*118. { **Shri Sadhan Gupta:**  
**Shri G. P. Sinha:**

Will the Minister of Defence be pleased to state:

(a) whether any joint venture is contemplated with the German firm of Daimler-Benz for the manufacture of tanks;

(b) if so, what will be the nature of participation of the German firm in the venture; and

(c) the proportion of capital that will be invested by it?

**The Minister of Defence Organisation (Shri Tyagi):** (a) to (c). The aim of the Government of India is to be self-sufficient in the matter of essential military stores. With this in view, there is a constant examination of the requirements of the Defence Services to see how far essential equipment could be manufactured in India. As a part of this examination, Government of India have been considering the manufacture of armoured fighting vehicles. Offers from certain firms have been received and these are being considered. It will not be in the public interest to disclose the names of the firms, the details of the proposal or the progress that the examination of the project has made.

#### GRANTS-IN-AID TO SCHOOLS IN MANIPUR

\*119. **Shri Rishang Keishing:** Will the Minister of Education be pleased to refer to unstarred question No. 694 answered on the 16th September,

1953 and state the number of schools and teachers to be affected by the enforcement of the rule that Headmasters and permanent teachers in Manipur should not become involved in party policies, failing which grants-in-aid to the concerned schools would be withdrawn?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):** This will depend upon the number of institutions whose teachers may take part in politics. The circular referred to does not affect teachers.

#### AID TO SOCIAL WELFARE ORGANISATIONS

\*120. **Shri D. C. Sharma:** Will the Minister of Education be pleased to state:

(a) the total amount of aid given so far on behalf of the Central Social Welfare Board to different organisations in the Punjab State;

(b) the number of such organisations; and

(c) whether there were any such organisations whose applications were rejected?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):** (a) Rs. 51,000/-

(b) 21.

(c) Yes, the number of such applications is 12.

#### CUSTOMS AND EXCISE REVENUE

\*121. **Dr. Ram Subhag Singh:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the gross total of the Union Customs and Excise revenue realized during the year 1953-54 has declined as compared to that of the preceding year;

(b) if so, by what amount; and

(c) what are the reasons therefor?

**The Deputy Minister of Finance (Shri A. C. Guha):** (a) There was a decline in the Customs Revenues but not under Excise.